

DIVISION BENCH  
COURT - II

S-12

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/226(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10<sup>TH</sup> JULY 2024**

IN THE MATTER OF	VITWO BUSINESS SOLUTIONS LLP VS MEDICARE SERVICES (INDIA) PRIVATE LTD.
UNDER SECTION	IBC UNDER SEC 7

**Appearance (via video conferencing/physically)**

Ms. Arundhati Barman, Adv. ] For the Financial Creditor  
Mr. Tamoghna Shah, Adv. ]

**ORDER**

1. Ld. Counsel appearing on behalf of the Financial Creditor present.
2. Registry is directed to issue notice to the Respondents to file reply affidavit within a period of two weeks' by way of speed post and by way of e-mail and place the tracking information report on record.
3. List the matter for argument on **21.08.2024**.

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**